



**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

21/11/17

अपर मुख्य न्यायिक मजिस्ट्रेट

In the Court of..... कोर्ट नं-2 गाजियाबाद

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	नियत बाद	NIL				The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading 'this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	निम्नलिखित बाद	NIL				
<p>21/11/17</p> <p>अपर मुख्य न्यायिक मजिस्ट्रेट</p> <p>कोर्ट नं-2 गाजियाबाद</p> <p>21/11/17</p>						



